ब्यतीत कर सकें; यदि नहीं, नो इसके क्या कारण हैं?

संसदीय कार्य और निर्माण तथा धावास मंत्री (श्री म ब्म नारायण सिंह): (क) से (ग) झुगी झोंपड़ी उन्मलन योजना के अन्तर्गत निर्धारित स्तर के अनुसार पुनर्वास कालोनियों में दुवारा बसाये गये झुगी झींपड़ी निवासियों की शौचालय, स्नानगृह, विद्युत तथा जल आदि जैसो सुविधायें महैया करा दो गई हैं। मार्च, 1977 में दिल्ली की अविधब्द पाकेटों में शेष बचे अन-धिवासियों के लिए भी उपयुक्त सुविधा-ग्रें सहित पुनर्वास सुविधायें देने का प्रस्ताव है।

#### **Issue of allotment letters**

- 623. DR. (SHRIMATI) NAJMA HEPTULLA: Will the Minister of WORKS AND HOUSING be pleased to state:
- (a) whether it is a fact that D.D.A. have not issued allotment letters so far to persons who were successful in the draw for MIG houses in Block B, Trilokpur (Mayur Vihar) in spite of the fact that the draw was held many months ago; and
- (b) if so, what are the reasons for the delay and by when the allotment letters are expected to be issued to the allottees?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) The DDA has reported that in the draw of lots held on 14-7-1981, 70 MIG flats in Pocket II in Trilokpuri were allocated but that demand-cum-allotment letters in respect of these fiats have not been issued.

(b) The delay is due to discrepancy in flat numbers and certain final finishing to be given to these flats. The DDA hopes to issue demand-cum-allotment letters shortly.

# Charter of demands submitted to NCERT by Federation of Association Of Regional Colleges of Education

- 624. SHRI ARABINDA GHOSH: Will the Minister of EDUCATION be pleased to state:
- (a) whether Government have received memorandum from the Federation of Association (B, C and D) of Regional Colleges of Education and their units in India about the settlement of the Charter of demands submitted to NCERT; and
- (b) what action Government have taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS, EDU-CATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b) A charter of demands from the Federation has been received by NCERT. Some of the demands contained therein have already been met by the Council and the Federation has been so advised also. It has not been possible to take final decisions on the others as they involve policy considerations requiring consultation at different levels in the Council.

## **Expenditure earmarked for education**

- 625. PROF. SANTOSH MITRA: Will the Minister of EDUCATION be pleased to state:
- (a) the percentage of planned expenditure earmarked for education in the various States during 1981-82; and
- (b) the manner in which the Central Government are trying to eradicate illiteracy in India?

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THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS EDU-CATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) The available information regarding the percentage of planned expenditure earmarked for education in various States during 1981-82 is given in the enclosed statement

(b) The Government is trying to eradicate illiteracy in India through complementary programmes of Adult Education and Universalisation of Elementary Education.

### Statement

Expenditure on Education by various Staes in 1981-82

Sl. No.	State Union Territory	Percen- tage of
140,	Territory	Plan
		Expendi-
	-5.5	ture ear_
		marked for Educa-
	mindia. Na	tion.
Î	2	3
1. And	hra Pradesh	6,93
2. Assa	m	14.83
3. Biha	<b>r</b> - 1 (1)	15.48
4. Guja	ırat	3.84
5. Hary	ana.	9.62
6. Him	achal Pradesh	4.61
7. Jam	mu & Kashmir	4.49
8. Karı	nataka	<b>7</b> .5 <b>0</b>
9. Kera	ala 🦠	10.84
10. Mad	hya Pradesh	- *** 4.90
11. Mah	arashtra 🧗 📑	6.79
12. Man	ipur	3.81
13. Meg	halaya	10.41
14. Nag	aland	4.13
15. Oris	sa.	7.67
16. Pun	jab	10.79
17. Raj:	asth <b>an</b>	13.23
18. Sik!	sim	9.28
19, Tan	nil Nadu	3.13

Grand Total :	7.94
Total (Union Territories)	12,37
31. Pondicherry	
30. Mizoram	6,11
29. Lakshadweep	12.58
28. Goa, Daman & Diu	18.37
27. Delhi	18.00
26. Dadra & Nagar Haveli	13.62
25. Chandigarh	34.33
24. Arunachal Pradesh	
23. A & N Islands	
Total (States)	7.77
22. West Bengal	11.03
21. Uttar Pradesh	6.45
20. Tripura	7.75

to Questions

# Second Rajasthan Conference on T3. and Chest diseases

626. SHRI PATTIAM RAJAN; Will the Minister of HEALTH AND FAMILY WELFARE be pleased to

- (a) whether Government's attention has been drawn about the revelation made by medical specialists at the second Rajasthan Conference on T.B. and Chest diseases held on 10 and 11 October, 1981 that every minute, one indian dies of Tuberculosis taking the toll of over five lakh persons in a year; and
- (b) if so, what is Government's reaction in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) and (b) Tuberculosis and Chest Workers Conference held at Sikar (Rajasthan) have emphasised the seriousness of the disease. No survey has been made to confirm the death toll as stated is the Conference. Government is, how ever, aware about the problem of tuberculosis in the country, and with a view to combat the disease, the Government have launched National Tuberculosis Control Programme.